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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

12-10-90

REGN.NO. OA 2116/90

Guna Nand & Anr. Applicant.

Vs.

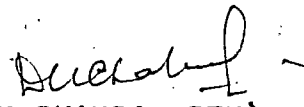
Union of India & ors. Respondents.

Coram: Hon'ble Mr. P.K.Kartha, Vice Chairman(J)
Hon'ble Mr. D.K.Chakraverty, Member(A)

For the Applicant Shri J.P.Vergheese,
Counsel.

ORDER

Heard the learned counsel of the applicant. At his request, the application is dismissed as withdrawn.


(D.K.CHAKRAVORTY)
MEMBER


(P.K.KARTHA)
VICE CHAIRMAN